

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3899  
ANSWERED ON:16.12.2011  
PATHOLOGICAL FACILITIES FOR CGHS PENSIONERS  
Singh Shri Sushil Kumar

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the CGHS recognised pathological laboratories in Delhi do not give any preference to CGHS pensioners in the matter of blood and other tests;
- (b) if so, whether any proposal to direct the said laboratories to give preference to CGHS pensioners on all working days and to set up a separate counter for them and if so, the details thereof;
- (c) whether the Government has ever checked the quality of services being provided by said laboratories and if so, the details of deficiencies found in their quality and action taken to improve the same;
- (d) whether the married daughters even after their marriage should not be a member of the family of CGHS beneficiaries for taking treatment of ailment which could not be cured before her marriage; and
- (e) whether any guidelines to this effect have been issued and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a)&(b): Central Government Health Scheme (CGHS) recognised pathological laboratories are expected to give preferential treatment to CGHS Pensioner beneficiaries as they are Senior citizens.
- (c): CGHS has prescribed NABL accreditation as eligibility criteria for empanelment of Diagnostic laboratories under CGHS to ensure quality of services.
- (d)&(e): As per the existing CGHS Policy, daughter once married does not remain dependent on her father. She, therefore, cannot be included as a family member of the CGHS beneficiary to avail CGHS facilities.